

WP(C) No. 316 of 2012

21.10.2013

HON'BLE THE CHIEF JUSTICE

None of the counsels for the writ petitioner is present, probably due to the Bandh call given by a section of the public.

Mr. N.D.Chullai, Senior Government Advocate present for the respondents.

List this matter on 12-11-2013.

List this case alongwith WP(C)No.306/2012.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 93 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE

No one present on behalf of the writ petitioner, probably due to the Bandh call given by a section of the public.

Mr. N.D.Chullai, Senior Government Advocate present for the respondents.

List this matter on 12-11-2013.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 157 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE

None of the counsels for the writ petitioner is present, probably due to the Bandh call given by a section of the public.

Mr. N.D.Chullai, Senior Government Advocate present for the respondents.

List this matter on 24-10-2013.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 127 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE

None of the counsel present for any of the parties, probably due to the Bandh call given by a section of the public.

List this matter on 24-10-2013.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 94 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE

None of the counsels for the writ petitioner is present, probably due to the Bandh call given by a section of the public.

Mrs. T. Yangi, Advocate present for the respondents.

List this matter on Wednesday (23-10-2013).

CHIEF JUSTICE

S.Rynjah

WP(C) No. 205 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE

Mr. N.D.Chullai, Senior Government Advocate present for the respondents prays for and is allowed further 4(four) weeks to file counter affidavit.

List this matter after 4(four) weeks.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 219 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE

None of the counsels for the writ petitioner is present, probably due to the Bandh call given by a section of the public.

Mr. N.D.Chullai, Senior Government Advocate present for the respondents.

List this matter on 24-10-2013.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 233 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE

None of the counsels for the writ petitioner is present, probably due to the Bandh call given by a section of the public.

Mr. N.D.Chullai, Senior Government Advocate present for the respondents.

List this matter on 19-11-2013.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 238 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE

Mr. N.D.Chulai, Senior Government Advocate present for the respondents No. 2 and 3 prays for and is allowed further 3(three) weeks to file counter affidavit.

List this matter after 3(three) weeks.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 265 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE

None of the counsel present for any of the parties, probably due to the Bandh call given by a section of the public.

List this matter on 24-10-2013.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 266 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE

None of the counsel present for any of the parties, probably due to the Bandh call given by a section of the public.

List this matter on 24-10-2013.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 271 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE

None of the counsels present for any of the parties, probably due to the Bandh call given by a section of the public.

List this matter on 24-10-2013.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 272 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE

None of the counsels present for any of the parties, probably due to the Bandh call given by a section of the public.

List this matter on 24-10-2013.

CHIEF JUSTICE

S.Rynjah